

1	2	3	4
32.	Dadra and Nagar Haveli	0	0
33.	Daman and Diu	0	0
34.	Delhi	1.00	0.44
35.	Lakshadweep	0	0
36.	Puducherry	0	0
TOTAL		32.49	13.84

*Note:* No funds were allocated to the States and UTs which did not submit any proposal for allocation of funds for implementation of Eprisons project.

#### **Suicides by police personnel**

1146. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that, on an average, 10 police personnel are killing themselves every year due to various reasons in service;

(b) whether it is also a fact that depression is one of the major causes for committing suicides by police personnel;

(c) whether Government is also aware that such incidents are also going up in Delhi Police in the last few years; and

(d) if so, how Government is planning to tackle this sensitive issue of committing suicide?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS-RAJ GANGARAM AHIR): (a) 'Police' and 'Law and Order' are State subjects, falling in Entry 1 and 2 of List-II of the Seventh Schedule of the Constitution of India. However, as per the data maintained by National Crime Record Bureau (NCRB) through "Crime in India", a total of 165, 167 and 157 suicides were committed by Police Personnel (Civil Police, Armed Police and other Police) in the country during 2014, 2015 and 2016 respectively (latest data pertains to the year 2016).

(b) As per Central Armed Police Forces (CAPFs) and Delhi Police, some of the reasons for committing suicides by police personnel have been found to be personal problems, illness and other family circumstances etc.

(c) A total of 7, 12, 13 and 11 cases of suicides by the Delhi Police Personnel have been reported during the years 2015, 2016, 2017 and 2018 (upto 30.11.2018) respectively.

(d) To check such incidents, various measures are being taken such as conducting courses on stress management and meditation, health check camps, yoga classes, undertaking regular indoor and outdoor sports and group activities, liberal grant of leaves, maintaining healthy and hygienic barrack environment, ensuring availability of entertainment like TVs/News/Magazines, ensuring regular rest to each personnel, recreation/gym facilities, schools for their children etc.

#### **Respite to NGOs receiving contribution from foreign countries**

†1147. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to give respite to NGOs receiving contribution from foreign countries;

(b) if so, whether Government has taken any step in this direction so far; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) No Sir, there is no such proposal under consideration with the Government.

#### **Repatriation of Rohingya migrants**

1148. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken steps to repatriate Rohingya migrants to the country of their origin;

(b) if so, the details thereof;

(c) whether some of the Rohingya migrants could be repatriated back to their country; and

(d) if so, the details thereof?

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†Original notice of the question was received in Hindi.